

IN THE HIGH COURT OF JHARKHAND AT RANCHI

Cont. Case (Civil) No. 397 of 2020

Santosh Kumar Mandal.

... ..Petitioner

-Versus-

The State of Jharkhand & Ors.

... ..Opp. Parties

CORAM: THE HON'BLE MR. JUSTICE DR. S.N.PATHAK

(Through: Video Conferencing)

For the Petitioner : xxx

For the Opp. Parties : xxx

06/ 23.04.2021

In view of the resolution as contained in reference No. 1165-1201/2021 dated 18.04.2021 passed by the Jharkhand State Bar Council, nobody appears for the parties.

Pursuant to the order dated 19.02.2021 a show-cause has been filed.

However, since none appears due to call given by the Jharkhand State Bar Council, put up this case after three weeks.

[Dr. S.N.Pathak,J]

P.K.S.